

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6568  
ANSWERED ON:05.05.2010  
LEGAL EDUCATION IN SCHOOLS AND COLLEGES  
Rane Dr. Nilesh Narayan

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether there is any proposal under consideration of the Government to introduce academic legal education in schools and colleges in the country;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the action plan of the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (c): A Round Table on Legal Education has been constituted by the Ministry of Human Resource Development on 21st July 2009 for making suitable recommendations for transforming the legal education system in India. During its 2nd meeting held on 17th November, 2009 it was recommended that subjects and courses in law may be introduced as part of the traditional graduation programmes in the university system and further to restructure the existing LLM programme from that of two years duration to one year duration with selectivity in admission to attract the brightest graduates in law towards the post-graduate programme. Accordingly, the University Grants Commission has been requested to devise an Action Plan for implementation of this recommendations.